

broad assessment of such policies in relation to the Five Year Plan.

(c) The Mission has visited Delhi, Bombay and Calcutta. The Members of the Mission have had formal discussions with the officers of the Government of India and the Reserve Bank. They have also had contacts with several economists, bankers and industrialists at these places.

(d) Yes, Sir.

SHRI GOVINDA REDDY: Who sponsored these visits?

SHRI M. C. SHAH: It was with the mutual consent of the Government of India and the International Monetary Fund.

SHRI GOVINDA REDDY: Did the I.M.F. consult the Government of India before sending out this Mission?

SHRI M. C. SHAH: As I have said, it was with the mutual consent of the Government of India and the International Monetary Fund that the International Monetary Fund sent out this Mission to India.

SHRI GOVINDA REDDY: Is this Mission going to make a report of its findings to the Government of India?

SHRI M. C. SHAH: No the Mission will report to the Board of Directors of the International Monetary Fund and it will be then sent to the Government of India.

SHRI P. SUNDARAYYA: Is the Government going to receive another recommendation that Indians are not fit to manage their own financial affairs also?

MR. CHAIRMAN: Order, order.

SHRI M. C. SHAH: I do not think .

MR. CHAIRMAN: Order, order. That will do, Mr. Shah.

SHRI V. K. DHAGE: Sir, I put question No. 260.

MR. CHAIRMAN: No, not so soon. Dr. Srivastava? He is not there. Well, then, Mr. Dhage.

SPECIAL ALLOWANCE TO OFFICERS OF THE SUPPLY AND STORAGE AMMUNITION DEPOTS

*260. SHRI V. K. DHAGE (on behalf of DR. R. B. GOUR): Will the Minister for DEFENCE be pleased to state:

(a) whether any special allowance is paid to officers working in the Supply and Storage Ammunition Depots; if so, for what reasons; and

(b) whether the same allowance is paid to other Ranks also; if not, why not?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) and (b). No special allowance is paid to either officers or other ranks working in the Supply and Storage Ammunition Depots.

*263. [The questioner (Dr. J. P. Srivastava) was absent.]

MR. CHAIRMAN: That finishes the questions. The other gentlemen are not here.

WRITTEN ANSWERS TO QUESTIONS

INCLUSION OF DISPUTED AREAS IN THE ANDHRA STATE

*243. SHRI S. N. DWIVEDY: Will the Minister for HOME AFFAIRS be pleased to state whether Government have received any representation from the Oriya inhabitants of the Andhra districts in Madras State against the inclusion of certain disputed areas in the proposed Andhra State?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Yes.